

28.10.2009

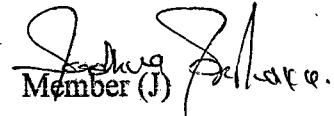
O.A.No. 279/2005

Hon'ble Ms.Sadhna Srivastava, Member (J)  
Hon'ble Dr.A.K. Mishra, Member (A)

App: None  
Res: Sri S.P.Singh

Counsel for respondents states at the bar that the O.A. has become infructuous, therefore, his prayer is that the O.A. be dismissed as having become infructuous and no one is present on behalf of the applicant to press this O.A.. Accordingly, the O.A. is dismissed for want of prosecution.

  
Member (A)

  
Member (J)

HLS/-

~~Order~~  
Order  
dated 28-10-2009  
for  
D-11-9